

Court-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No.265 OF 2014

Dated : 25th Aug , 2015

**Present : Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I J Kapoor, Technical Member**

In the matter of:

**M/s. Hindustan Petroleum Corporation Ltd., Appellant(s)
Versus
Kerala State Electricity Regulatory Commission & Anr. Respondent(s)**

Counsel for the Appellant (s) :Mr. Anmand K Ganesan
Mr. Akshi Seem

Counsel for the Respondent (s) : Mr. M T George for R-2

ORDER

Learned counsel for Respondent No.2 seeks further time to file reply. He may file the same on or before 01.09.2015 after serving copy on the other side. Thereafter rejoinder, if any, may be filed on or before 15.09.2015 after serving copy on the other side.

List the matter on **22.09.2015**. In the meantime, pleadings be completed.

**(I. J Kapoor)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**

TS/H CJ